

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:5120
ANSWERED ON:25.08.2000
TAX EVASION AND HAWALA TRANSACTION
ASHOK NAMDEORAO MOHOL;M.V.V.S MURTHI

Will the Minister of FINANCE be pleased to state:

- (a) whether the Income Tax Department has unearthed Tax evasion and hawala transactions worth Rs.100 crore from the premises of a Sainik Vihar based businessman in the Capital;
- (b) if so, the details of undisclosed assets found in this investigation;
- (c) whether some bogus corporate houses have also been found; and
- (d) if so, the action being taken against them?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI V. DHANANJAYA KUMAR)

(a),(b),(c) & (d): Search action was conducted in the case of Shri Manoj Aggarwal of Baldev Park in Trans Yamuna on 3.8.2000. As a result of search action, cash of Rs.11,31,900/- and shares of face value of Rs.75,010/- were seized. Investigations are in progress and the involvement of some bogus Corporate houses can be ascertained only on completion of the investigations.

Appropriate action under the Income Tax Act, 1961 is being initiated for taxing undisclosed income.